JOINT INSPECTION REPORT OF DISTRICT ADMINISTRATION, KANPUR, NAGAR NIGAM KANPUR(KNN), KANPUR DEVELOPMENT AUTHORITY AND UTTAR PRADESH POLLUTION CONTROL BOARD (UPPCB) OF COD DRAIN AT KANPUR NAGAR,UP IN COMPLIANCE TO HON'BLE NGT ORDER DATED 02.09.2022 IN THE MATTER OF Radha Raman Dwivedi & Ors. Vs STATE OF U.P. (ORIGINAL APPLICATION NO. 530/2022)

## 1. ORDER OF THE HON'BLE TRIBUNAL:

The Hon'ble NGT directed on 02.09.2022 the following:

*"1. Mr. Radha Raman Dwivedi and other residents of Y-1 Block, Kidwai Nagar, Ward No.66, Kanpur, Uttar Pradesh have sent the present letter petition, which is treated and registered as original application, complaining that at the time of establishment of COD in Kanpur, Kacha Drain 15-20 feet wide was carved out for discharge of rain water which join river Pandu after 10-12 kms. At that time, surrounding land was under cultivation and there were no residential settlements. Kanpur Administration prepared a plan for construction of 120 feet wide road adjoining the drain and sold plots on both sides of the drain giving assurance for construction of above said road but the above said road has not been constructed till date. Domestic sewage of colonies which came up on the surrounding land was connected in the drain. Subsequently, on transfer of the area to the Kanpur Municipal Corporation the width of the drain in the area was increased to 50-60 feet in the course of desilting of the drain with JCB due to which the trees on its embankments have fallen or are about to fall. The drain has become narrowed in the stretch from By-pass to river Pandu. The residents of the nearby colonies are discharging their domestic sewage in the drain due to there being no sewer line there. Some persons living in slum along the drain have also constructed latrines on the embankment of the drain and they are also discharging domestic sewage in the drain. Sewage in the drain has stagnated and is emitting foul smell which is posing serious health hazards to the residents of the locality.*

*2. This Tribunal is empowered to suo moto take cognizance of the cases involving questions relating to environment arising out of the implementation of enactments specified in First Schedule of the National Green Tribunal Act, 2010 as held by Hon'ble Supreme Court in Municipal Corporation of Greater Mumbai V/s. Ankita Sinha and others 2021 SSC Online SC 897. This Tribunal can also take cognizance of such cases on the basis of letter petitions in accordance with settled principles of law governing Public Interest Litigation.*

*3. Prima facie, the allegations made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010. In view of the allegations made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of representatives of State PCB, Commissioner, Municipal Corporation Kanpur, Kanpur Development Authority and District Magistrate Kanpur City and direct the same to meet within three weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and other residents of the area, verify the factual position and submit its report within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance.*

*4. In case the Joint Committee observes any violation of consent conditions/environmental norms then it shall forward a copy of its report to:- (i) the Commissioner, Municipal Corporation, Kanpur to enable him to comply with the recommendations in its report or file objections against the observations/recommendations in its report and file his response before this Tribunal as desired within one month from the date of receipt of a copy of the report of the Joint Committee; and (ii) the State PCB and District Magistrate, Kanpur City to enable them to take appropriate remedial action including prosecution of the concerned officers of the Municipal Corporation, Kanpur by giving notice to/hearing the Commissioner, Municipal Corporation, Kanpur and following due process of law in accordance with Statutory provisions mandating them to take remedial action for prevention, control and abatement of environmental pollution/degradation and protection and improvement of environment and submit their action taken report within one month from the date of receipt of a copy of the report of the Joint Committee.*

*5. List for further consideration on 15.12.2022.*

*6. A copy of this order, along with a copy of the application and documents attached with the same, be forwarded to the State PCB, Commissioner, Municipal Corporation Kanpur, Kanpur Development Authority and District Magistrate Kanpur City by e-mail for compliance."*

## 2. JOINT INSPECTION OF THE COMMITTEE:

In compliance to the aforesaid orders dated 02.09.2022 of Hon'ble Tribunal, New Delhi, a Joint Committee comprising of following members has been constituted by Uttar Pradesh Pollution Control Board (Nodal Agency) vide its Office Letter No. H81189/C-2/Vidhi Anu./NGT No-274/22 dated 14.09.2022 and other department letter as Additional Municipal Commissioner- Kanpur Nagar Nigam by in letter no. D/950/Na.Aa./Pro.Cell/22-23, dated 25.11.2022; Secretary, Kanpur Development Authority by letter No. 547/Sachiv/PA/KDA/2022-23, Dated 01.12.2022 and District Magistrate, Kanpur nominated dated 15.09.2022. Copy of the said office Letter's is appended as **Annexure I**

| | | |
|---|---|---|
| **1.** | Mr. Ramanuj<br>Adnl. City Magistrate 2<br>Representative District Administration Kanpur Nagar | Member |
| **2.** | Mr. Ram Kumar Tewari<br>Executive Engineer, Zone -2<br>Nagar Nigam, Kanpur | Member |
| **3.** | Mr. Dhirendra Bajpai<br>Executive Engineer,<br>Kanpur Development Authority | Member |
| **4.** | Mr. Amit Mishra<br>Regional Officer<br>Uttar Pradesh Pollution Control Board, Kanpur<br>(Nodal Officer to UPPCB at District level, Kanpur) | Nodal Officer & Member |

## 3. PRESENT CONDITION OF THE COD DRAIN:

Kanpur city is habituated between two rivers namely River Ganges on north and River Pandu on south. River Pandu which is a tributary of River Ganga. The Pandu River runs for around 80 kilometres and meets River Ganga at Fatehpur. The COD drain is fully Tapped and connected to the 210 MLD Sewage Treatment Plant at Bingawan.

## 4. OBSERVATION BY THE COMMITTEE:

In compliance to said orders of the Hon'ble NGT dated 02.09.2022, a joint team of officials from KNN, KDA, UPPCB and District Administration, Kanpur visited the COD Nalla at Kanpur Nagar, UP & its surrounding areas on 07.12.2022. At the time of inspection, Petitioner Mr. Radha Raman Dwivedi residents of Y-1 Block, Kidwai Nagar, Ward No.66, Kanpur, Uttar Pradesh, was also present on the inspection site. The Petitioner also presented her case in writing before the members of the constituted committee. Copy of the letter is appended as **Annexure II**

Joint team of officials from KNN, KDA,
UPPCB and District Administration, Kanpur

Petitioner Mr. Radha Raman Dwivedi was present on the inspection site.

The COD Nalla at Kanpur Nagar, UP and its surrounding area was inspected by the joint team & details are following:

## REPORT OF THE NAGAR NIGAM KANPUR:

It is respectfully submitted that the Nagar Nigam Kanpur Department, who is one of the member of the Joint Committee, has submitted that the said COD Nala starts from Kidwai Nagar Highway, passing Pashupati Nagar Chandipurwa parallel to Kanpur -Sagar Highway and goes till Pandu River, which average width is 10 meters and length is about 6200 meters. By tapping the drain 300 meters before Pandu River, the drain water goes to 210 MLD Sewer Treatment Plant, Bingawan. Cleaning of the COD drain is done every year by the Nagar Nigam in a mechanized manner in the month of March to June with machines like Poklen etc. An estimate of more than 200 crores is possible for making Retaining wall and paving on both sides of the drain. Copy of the report is appended as **Annexure III.**

## REPORT OF THE KANPUR DEVLOPMENT AUTHORITY

It is respectfully submitted that Kanpur Development Authority official that Kidwai Nagar Y One Block Yojana was handed over to Nagar Nigam Kanpur on 3rd September 2015. Copy of the record is appended as **Annexure IV.**

## REPORT OF THE UTTAR PRADESH POLLUTION CONTROL BOARD

It is respectfully submitted that the UPPCB Department, who is one of the member of the Joint Committee, and also nodal agency, has submitted that the said COD drain is an open and earthen drain, the width of this drain has been found to be irregular. From Kidwai Nagar to Naubasta, there are residential colonies and a road for traffic on both sides of this drain. Further it flows to left side of the Kanpur -Sagar highway, COD drain is connected to the 210 MLD Sewage Treatment Plant at Bingawan by complete tapping at near Bingawan.

**Status of COD Drain**

| Catchment | Name of Drain | Latitude/ Longitude | Length in Km | Tapped/ Untapped/ Partially Tapped | Flow / Standing | Average Flow in MLD | Flow in MLD At visit time | Connect to STP in MLD |
|---|---|---|---|---|---|---|---|---|
| Kanpur | COD Drain | N26.415992, E 80.331587 | 6.20 | Tapped | Flow | **8.81** | 5.50 | 210 Bingawan STP |

During visit, geographical coordinates, photographs and other relevant information were also collected which are incorporated in the Report. The main observations of the team are given below:

- Laying of trunk sewer near COD drain has not being carried out. The residents of the residential houses located on both sides of the drain discharge their domestic sewage effluent directly into the drain by connecting it through hume pipe directly.
- Almost all Slum households located somewhere along drain having pit latrine/ no proper sanitation facility are directly connected to COD nala.
- The residents dispose the municipal solid waste directly into COD drain which has adverse impact on the environment/health and dirty conditions.
- The sewage flow in the COD drain has been found to be partially blocked due to silting and disposal of municipal solid waste by the residential settlements located around the drain.

The Joint team collected 02 Nos. of surface water sample from the COD drain. Lab analysis results are tabulated as below:

| S.No | Parameters | Sampling Location | | Detection Range |
|---|---|---|---|---|
| | | Open Domestic COD Drain near Yasoda Nagar | Tapped COD Drain Before connecting 210 MLD STP Bingawan | |
| 1 | pH | 7.98 | 7.84 | 02-12 |
| 2 | TSS (mg/l) | 56 | 72 | 5.0-10000 mg/l |
| 3 | Total Coliform (MPN/100 ml) | 170000 | 120000 | <1.8 MPN/100 ml & above |
| 4 | Fecal Coliform (MPN/100 ml) | 110000 | 70000 | <1.8 MPN/100 ml & above |
| 5 | BOD (mg/l) | 36 | 60 | 1.0-1000 mg/l |
| 6 | COD (mg/l) | 90 | 170 | 4.0-1000 mg/l |

- All values in mg/l except pH. The Lab Analysis report is annexed at **Annexure-V.**

## Photographs with captions -

Open Domestic COD Drain at near Yasoda Nagar Kanpur Nagar (surface water sample collection)

Sewage effluent directly into the drain by connecting it through **hume pipe** directly.

Dispose the municipal solid waste directly into COD drain

Tapped COD Drain and connecting to 210 MLD STP Bingawan

## 5. CONCLUSIONS:

- Regular Floating Garbage Arrester and silt cleaning / drain dredging by adopting suitable methodology, depending location and condition of COD drain.
- In densely populated areas, COD drain need to be replaced by RCC conduit pipes or construct Retaining wall and paving on both sides of the drain for the purpose of security, hygiene and pollution control.
- Proper solid waste disposal system is required otherwise this will find its way into COD drain, especially in rainy season.

### 6.0 SIGNATURE OF THE INSPECTING OFFICIALS

| S.No. | Name of Nodal Officer & Member | Signature |
|---|---|---|
| 1. | Mr. Ramanuj<br>Adnl. City Magistrate 2<br>Representative District Administration Kanpur Nagar | |
| 2. | (Amit Mishra)<br>Regional Officer<br>Uttar Pradesh Pollution Control Board Kanpur | |
| 3. | Mr. Ram Kumar Tewari<br>Executive Engineer,<br>Zone -2, Nagar Nigam, Kanpur | |
| 4. | Mr. Dhirendra Bajpai<br>Executive Engineer,<br>Kanpur Development Authority | |

बयान श्री राधा रमण [illegible]
नामादेह, [illegible]

ANNEXURE-(I)

जांच के समय श्री राधा रमण द्विवेदी, निकाय कर्मी द्वारा अवगत कराया गया कि

(1) अतिवर्ज वृक्षो का जो नाले के किनारे लगे हुये है उनका गिरना यह सील्ट हटाने के कारण होता है। शुरुआत में यह नाला 10 फिट का था मौजुदा मे 50 फीट का हो गया है, जिसके पेडो की जड़े खुल गय है।

(2) नाले के पश्चिमी किनारे पर सीवर लाइन न होने से घरो का सीवर इसी नाले में मिल दिया गया है, जिससे बहावल दुर्गंध हो रहा है।

(3) दोनो तरफ रिटेनिंग वाल बनाकर इसकी चौड़ाई को कन्ट्रोल किया जाये। नाले को पक्का बना दिया जाये।

बयान पढकर/सुनकर तस्दीक किया

बयान मौके पर अपर जिला मजिस्ट्रेट (वित्त) कानपुरनगर के निर्देशन में अंकित किया गया।

Radha Raman Dwivedi

[illegible]

सहा० पर्यावरण अभियंता
एवं प्रभारी नियंत्रण कक्ष
कानपुरनगर

ANNEXURE-(II)

# क्षेत्रीय कार्यालय
# उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड,
# कानपुर नगर

संदर्भ- 1003/सा-231/22

दिनांकः- 11-10-22

**अनुस्मारक-1**
**महत्वपूर्ण/एन0जी0टी0 प्रकरण**

सेवा में,

1. उपाध्यक्ष,
   कानपुर विकास प्राधिकरण,
   **कानपुर नगर।**

2. नगर आयुक्त
   कानपुर नगर निगम,
   **कानपुर नगर।**

विषयः-**मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 नं0-530/2022 राधारमन द्विवेदी बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 02.09.2022 के अनुपालन में विभागीय सदस्य को नामित किये जाने के सम्बन्ध में।**

महोदय,

कृपया उपरोक्त विषयक इस कार्यालय के पत्र 876/सा-231/22, दिनांक 14.09.2022 (छायाप्रति संलग्न) का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा प्रकरण में पारित आदेश दिनांक 02.09.2022 के अनुपालन हेतु आपके विभाग से सक्षम अधिकारी नामित किये जाने हेतु अनुरोध किया गया था तथा सदस्य. सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा भी पत्रांक एच81189/सी-2/विधि अनु0/एन0जी0टी0-नं0-274/22, दिनांक 14.09.2022 (छायाप्रति संलग्न) द्वारा अधोहस्ताक्षरी को उ0प्र0 प्रदूषण नियंत्रण बोर्ड को प्रतिनिधि नामित करते हुए, आपको अपने विभाग से सम्बन्धित अधिकारी नामित करने हेतु अनुरोध किया गया था। प्रश्नगत प्रकरण मा0 एन0जी0टी0 से सम्बन्धित एवं समयबद्ध है।

अतः आपसे पुनः आनुरोध है कि अपने विभाग से सम्बन्धित प्रतिनिधि को नामित कर सूचना इस कार्यालय को अविलम्ब उपलब्ध कराना चाहेंगे, जिससे कि उक्त प्रकरण पर संयुक्त निरीक्षण कर मा0 एन0जी0टी0 में ससमय अनुपालन आख्या दाखिल की जा सके।

संलग्नकः-उपरोक्तानुसार।

भवदीय,

(इं0 अमित मिश्रा)
क्षेत्रीय अधिकारी

प्रतिलिपिः- निम्नांकित को सादर सूचनार्थ।

1. जिलाधिकारी महोदय, कानपुर नगर।
2. सदस्य सचिव महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. विधि अधिकारी (प्रथम), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : 5243, सद्भावना नगर, आवास विकास फेज-3, कल्यानपुर, कानपुर नगर- 208017
ई-मेल : rokanpur@uppcb.in, फोन : 0512-2510999

का0 वि0 प्रा0

**कार्यालय**
**कानपुर विकास प्राधिकरण, कानपुर।**

पत्रांक : 547/सचिव/पीए/का0वि0प्रा0/2022–23 दिनांक : 01/12/2022

**श्री धीरेन्द्र बाजपेयी, अधिशाषी अभियन्ता**

कृपया श्री अमित मिश्रा, क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, कानपुर नगर के पत्र संख्या–1112/सा0–231/22 दिनांक 04.11.2022 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 नं0–530/2022 राधारमन द्विवेदी बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 02.09.2022 के अनुपालन में विभागीय सदस्य को नामित किये जाने की अपेक्षा की गयी है। तत्क्रम में उपाध्यक्ष महोदय के आदेश द्वारा आपको नामित किया गया है।

अतः प्रश्नगत प्रकरण के सम्बन्ध में आवश्यक कार्यवाही कराना सुनिश्चित करें।

(शत्रोहन वैश्य)
सचिव

प्रतिलिपि :–

1. उपाध्यक्ष महोदय को सादर अवलोकनार्थ।
2. श्री अमित मिश्रा, क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, कानपुर नगर को सूचनार्थ।

सचिव

प्रेषक,

अपर नगर आयुक्त,
नगर निगम,
कानपुर।

सेवा में,

क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
क्षेत्रीय कार्यालय, कानपुर।

पत्रांक : डी/950 /न0आ0/प्रो0सेल/22–23 दिनांक 25/11/2022

**विषयः** मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 नं0–530/2022 राधारमन द्विवेदी बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 02.09.2022 के अनुपालन में विभागीय सदस्य को नामित किये जाने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक उ0प्र0 प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय कार्यालय, कानपुर के पत्र संख्या–1112/सा0–231/22, दिनांक 04.11.2022 का संदर्भ ग्रहण करनें का कष्ट करें, जिसके माध्यम से मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 नं0–530/2022 राधारमन द्विवेदी बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 02.09.2022 के अनुपालन हेतु नगर निगम से सक्षम अधिकारी/प्रतिनिधि नामित किये जाने हेतु अनुरोध करते हुए तद्नुक्रम में सूचना अविलम्ब उपलब्ध कराये जाने की अपेक्षा की गयी है। ताकि उक्त प्रकरण पर संयुक्त निरीक्षण कर मा0 एन0जी0टी0 में ससमय अनुपालन आख्या दाखिल की जा सके।

तत्क्रम में अवगत कराना है कि कार्यहित में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 नं0–530/2022 राधारमन द्विवेदी बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 02.09.2022 के अनुपालन हेतु अधिशाषी अभियंता, अभियंत्रण खण्ड–2, नगर निगम कानपुर को तद्नुसार नामित किया जाता है।

कृपया तद्नुसार सूचित होने का कष्ट करें।

भवदीय,

**अपर नगर आयुक्त**
**नगर निगम कानपुर।**

प्रतिलिपि :

1. मुख्य अभियंता को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
2. अधिशाषी अभियंता, जोन–2, को आवश्यक कार्यवाही हेतु।

**अपर नगर आयुक्त**
**नगर निगम कानपुर।**

# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
# UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं/Ref. No 1281/89 /सी-2/विधि अनु०/N.G.T. No-274/22 दिनाँक/Date 14-9-22

सेवा में,

मा0 एनजीटी प्रकरण

1. जिलाधिकारी, कानुपर नगर ।
2. उपाध्यक्ष, कानपुर विकास प्राधिकरण, कानपुर नगर ।
3. नगर आयुक्त, नगर निगम, कानुपर नगर ।

**विषय–मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या–530/2022 राधा रमन द्विवेदी एवं अन्य बनाम स्टेट ऑफ यू0पी0 एवं अन्य में पारित आदेश दिनांक 02.09.2022 के अनुपालन के सम्बंध में ।**

महोदय,

कृपया मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या–530/2022 राधा रमन द्विवेदी एवं अन्य बनाम स्टेट ऑफ यू0पी0 एवं अन्य में पारित आदेश दिनांक 02.09.2022 (छायाप्रति संलग्न) का संदर्भ ग्रहण करने का कष्ट करें । मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 02.09.2022 के मुख्य अंश निम्नवत हैं :–

".....3. Accordingly, we constitute a Joint Committee comprising of representatives of State PCB, Commissioner, Municipal Corporation Kanpur, Kanpur Development Authority and District Magistrate Kanpur City and direct the same to meet within three weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and other residents of the area, verify the factual position and submit its report within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance.

4. In case the Joint Committee observes any violation of consent conditions/environmental norms then it shall forward a copy of its report to:-

(i) the Commissioner, Municipal Corporation, Kanpur to enable him to comply with the recommendations in its report or file objections against the observations/recommendations in its report and file his response before this Tribunal as desired within one month from the date of receipt of a copy of the report of the Joint Committee; and

(ii) the State PCB and District Magistrate, Kanpur City to enable them to take appropriate remedial action including prosecution of the concerned officers of the Municipal Corporation, Kanpur by giving notice to/hearing the Commissioner, Municipal Corporation, Kanpur and following due process of law in accordance with Statutory provisions mandating them to take remedial action for prevention, control and abatement of environmental pollution/degradation and protection and improvement of environment and submit their action taken report within one month from the date of receipt of a copy of the report of the Joint Committee.

5. List for further consideration on 15.12.2022....."

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित उपरोक्त आदेश दिनांक 02.09.2022 के अनुपालन में गठित होने वाली संयुक्त समिति के सदस्य के रूप में राज्य बोर्ड से श्री अमित मिश्रा, क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, कानपुर नगर (मोबाइल–7839891813) को समिति के सदस्य के रूप में नामित किया जाता है। इसके साथ ही आपसे अनुरोध है कि संयुक्त समिति के सदस्यों के रूप में अपने विभाग से संबंधित प्रतिनिधि को नामित करने का कष्ट करें, जिससे कि संबंधित स्थल का निरीक्षण कर मा0 एनजीटी में ससमय अनुपालन आख्या दाखिल की जा सके।

संलग्नकः–उपरोक्तानुसार ।

भवदीय

(अजय कुमार शर्मा)
सदस्य सचिव

प्रतिलिपि–

1. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, **कानपुर नगर** को इस निर्देश के साथ कि संयुक्त समिति के नामित सदस्यों से तत्काल समन्वय स्थापित करते हुए यथाशीघ्र स्थल निरीक्षण कराते हुए मा0 एन0जी0टी0, नई दिल्ली में ससमय अनुपालन आख्या दाखिल किया जाना सुनिश्चित करें ।
2. विधि अधिकारी (प्रथम), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, **लखनऊ** को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

सदस्य सचिव

Committee letter


टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
ई–मेल : info@uppcb.in

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010
Phone : 0522-2720828, 2720831
Fax : 0522-2720764, 2720676
E-mail : info@uppcb.in

ANNEXURE -(III)

:–निरीक्षण आख्या–:

मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0नं0 530/2022, राधा रमण द्विवेदी बनाम उ0प्र0 राज्य व अन्य मे पारित आदेश दिनांक 02.09.2022 के अनुपालन में क्षेत्रीय प्रदूषण नियन्त्रण बोर्ड, विकास प्राधिकरण नगर निगम जोन–02 के अधिशाषी अभियन्ता एवं अपर नगर मजिस्ट्रेट (द्वितीय) द्वारा आज दिनांक 07.12.2022 को संयुक्त रुप से स्थलीय निरीक्षण किया गया एवं मौके पर शिकायत कर्ता श्री राधा रमण द्विवेदी निवासी मकान नं 602–वाई–1 ब्लाक, किदवई नगर, वार्ड–66 भी मौके पर उपस्थित रहे। उक्त के सम्बन्ध मे अवगत कराना है कि सी0ओ0डी0 नाला किदवई नगर हाइवे से शुरु होकर पशुपति नगर चन्दीपुरवा होते हुए कानपुर–सागर हाइवे के समानान्तर चलकर पाण्डु नदी तक जाता है, जिसकी औसत चौडाई 10 मीटर व लम्बाई लगभग 6200 मीटर है। पाण्डु नदी से 300 मी0 पहले नाले को टैप करके नाले का पानी 210 एम0एल0डी0 सीवेज ट्रीटमेन्ट प्लान्ट बिनगावॅ में जाता है। नाले की नगर निगम द्वारा सफाई प्रतिवर्ष मार्च से जून महीने में मेकेनाइण्ड तरीके से पोकलैण्ड आदि मशीनो से कराई जाती है। नाले के दोनो तरफ रिटेनिंग वाल एवं पक्का बनाने में लगभग 200 करोड रुपये से ज्यादा का व्ययनुमान सम्भावित है।

आर0 के0 तिवारी
अधिशाषी अभियन्ता-2

ANNEXURE-IV

का0 वि0 प्रा0

**कानपुर विकास प्राधिकरण,**

**अनुभाग–अभियन्त्रण खण्ड (जोन–4)**

पत्रांकः–डी/795/अ0अ0–4/का0वि0प्रा0/2022–2023 दिनांकः–13/12/2022

सेवा में,

श्री अमित मिश्रा,
पता–यू0पी0पी0सी0बी0,
कानपुर नगर।

महोदय,

कृपया अवगत कराना है कि आनेबल ट्रिब्यूनल नई दिल्ली के आर्डर दिनांक 02.09.2022 जोकि राधा रमन द्विवेदी बनाम स्टेट आफ यू0पी0 के सम्बन्ध में सी0ओ0डी0 ड्रेन जो किदवई नगर वाई ब्लाक से होकर बहती है। इस सम्बन्ध में सी0ओ0डी0 ड्रेन के निरीक्षण के लिये ज्वाइंट कमेटी बनायी गयी है, जिसमें कानपुर विकास प्राधिकरण के भी मेम्बर रहे है।

उक्त के क्रम में सूचित कराना है कि वाई ब्लाक किदवई नगर निगम, कानपुर को दिनांक 03.09.2015 को हस्तान्तरित किया जा चुका है तथा अवशेष कार्यो का आगणित धनांक रू0 3,54,72,000.00 भी किया जा चुका है। इस प्रकार सम्बन्धित मामले से का0वि0प्रा0 की कोई भूमिका नही है।

संलग्नक–हस्तान्तरित प्रतिलिपि।

अधिशाषी अभियन्ता (जोन–4)

ANNEXURE (V)

# REGIONAL LABORATORY KANPUR
# UTTAR PRADESH POLLUTION CONTROL BOARD

**5243,Sadbhavana nagar,Awas vikas phase-3,Kalyanpur,Kanpur-17**

## TEST REPORT: WATER LABORATORY(SURFACE WATER)

**Ref no-18933570/Kanpur Nagar/2022** **Date:12/12/2022**

**1- Sample Location:** COD Tapped Drain Before connecting 210 MLD STP Bingawan

**2- District:** Kanpur nagar

**3- Address:** Kanpur

**4- Sample Source:** Drain

**5- Type of sample :** Surface Water

**6- Sample Collected By :** Shri Ramanuj ACM 2 Kanpur Nagar, Er. Amit Mishra RO UPPCB Kanpur Nagar, Bharat Shukla JRF & Saurabh Haris JRF

**7- Odour :** Foul

**8- Quantity and Packing :** Plastic Jerican

**9- Date of Sample Collection :** 07/12/2022

**10- Analyis Indented by :** RO Kanpur Nagar

**11- Date of sample receipt in Lab :** 07/12/2022

| Parameter | Unit | Results | Detection Range |
|---|---|---|---|
| pH,4500 H B Electronic method | - | 7.84 | 02-12 |
| Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C | mg/l | 72 | 5.0 -10000 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 120000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 70000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 ( Part 44): 1993 Bio | mg/l | 60 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 170 | 4.0 -1000 mg/l |

Remark:* - NA

**Analysed by**

[Raj Karan Verma(SA)]

**Authorized by**
MADHAVI KAMALVANSHI
Digitally signed by MADHAVI KAMALVANSHI
Date: 2022.12.12 15:25:27 +05'30'
Dr Madhavi Kamalvanshi ASO

AMIT MISHRA
Digitally signed by AMIT MISHRA
Date: 2022.12.12 15:52:43 +05'30'
**Regional Officer**

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

# REGIONAL LABORATORY KANPUR
# UTTAR PRADESH POLLUTION CONTROL BOARD

**5243,Sadbhavana nagar,Awas vikas phase-3,Kalyanpur,Kanpur-17**

## TEST REPORT: WATER LABORATORY(SURFACE WATER)

**Ref no-18931084/Kanpur Nagar/2022** **Date:12/12/2022**

1- **Sample Location:** Open Domestic Drains at COD Drain near Yasoda Nagar

2- **District:** Kanpur nagar

3- **Address:** Kanpur

4- **Sample Source:** Drain

5- **Type of sample :** Surface Water

6- **Sample Collected By :** Shri Ramanuj ACM 2 Kanpur Nagar, Er. Amit Mishra RO UPPCB Kanpur Nagar, Bharat Shukla JRF & Saurabh Haris JRF

7- **Odour :** Foul

8- **Quantity and Packing :** Plastic Jerican of 1 lit.

9- **Date of Sample Collection :** 07/12/2022

10- **Analyis Indented by :** RO Kanpur Nagar

11- **Date of sample receipt in Lab :** 07/12/2022

| Parameter | Unit | Results | Detection Range |
|---|---|---|---|
| pH,4500 H B Electronic method | - | 7.98 | 02-12 |
| Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C | mg/l | 56 | 5.0 -10000 mg/l |
| Total Coliform, 9221 B Standard Total Coliform Fermentation Technique) | MPN/100 ml | 170000 | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 110000 | <1.8 MPN/100 ml & above |
| BOD, 3 day 27 0C IS 3025 ( Part 44): 1993 Bio | mg/l | 36 | 1.0 -1000 mg/l |
| COD, 5220 B Open Reflux Method | mg/l | 90 | 4.0 -1000 mg/l |

Remark:* - NA

**Analysed by**

[Raj Karan Verma(SA)]

**Authorized by**
MADHAVI KAMALVANSHI
Digitally signed by MADHAVI KAMALVANSHI
Date: 2022.12.12 15:26:37 +05'30'
Dr Madhavi Kamalvanshi ASO

AMIT MISHRA
Digitally signed by AMIT MISHRA
Date: 2022.12.12 15:55:59 +05'30'
**Regional Officer**

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.